

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-24/2003/11660/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 3rd December
November, 2022.

Sub: **Restricted holiday and station leave permission.**

Ref:- Your letter Nos. DJNB/6838, dtd 30.11.2022 and DJNB/6837, dtd 30.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 01.12.2022 till the morning of 03.12.2022** and **Restricted holiday on 05.12.2022 with the official vehicle, at own cost, from the evening of 03.12.2022 till the morning of 06.12.2022**. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/11661/A, dated , 03-12-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)